

ment sponsored) in the Barrackpore sub-Division of the 24 Pargana District in West Bengal and the number of displaced persons from East Pakistan in each colony;

(b) the year from which these colonies are in existence; and

(c) the measures taken by Government for proper rehabilitation of these displaced persons?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

### Automobile Tyre Companies

**1299. Shri Chandak:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Automobile Tyre Companies in India;

(b) the number amongst them which have their own tyre factories;

(c) how the companies having no factories of their own get the supply of tyres for distribution;

(d) how many of these tyre companies are managed and controlled by Indians;

(e) how many of the Indians are at present (i) Managing Directors, (ii) Sales Directors, (iii) Finance Directors, (iv) Works Directors, ( ) Production Managers and (i) Technical Managers in these companies; and

(f) if the answer to part (e) above be in the negative, the action Government have taken or propose to take for the Indianisation of the top executives of these companies?

**The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari):** (a) Four.

(b) Two.

(c) They get their brands of tyres manufactured by M/s. Dunlop Rubber Company (India) Ltd.

(d) All the four are managed by foreign owners. But one is reported to have a substantial Indian capital.

(e) Managing Directors.	Nil.
Sales Directors.	2
Finance Directors.	Nil.
Works Directors.	Nil.
Production Managers.	Nil.
Technical Managers.	1

(f) It is the general policy of Government to use their powers of persuasion to

secure progressive Indianisation of staff in leading firms.

Goa

1300. { **Shri Kamath :**  
**Dr. Ram Subhag Singh :**

Will the Prime Minister be pleased to state:

(a) whether any reports or complaints have been received that some Bombay merchants are exporting goods to Goa via Aden; and

(b) if so, the steps taken in the matter?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):**

(a) Reports have been received that commodities, the export of which has been banned to the Portuguese possessions in India are being exported through Aden.

(b) The matter is under consideration.

### सिंचाई की छोटी योजनाएं

१३००-क. श्री जांगड़े : क्या सिंचाई और बिद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सूखा-ग्रस्त क्षेत्रों में सिंचाई की नौ छोटी योजनाओं की कार्यान्वित करने के लिये केन्द्रीय सरकार ने मध्य प्रदेश सरकार को ६० लाख रुपये का ऋण स्वीकृत किया है ?

(ख) यदि हां, तो ये सिंचाई योजनायें कहां कहां कार्यान्वित की जायेंगी;

(ग) प्रत्येक योजना पर कितना व्यय होगा ; और

(घ) कितने एकड़ भूमि में सिंचाई की जा सकेगी ?

**सिंचाई और बिद्युत् उपमंत्री (श्री हायी) :** (क) मध्य प्रदेश में चालू योजना अथवा के अन्दर कार्यान्वित करने के लिये योजना आयोग ने इस महीने के शुरू में सूखा-ग्रस्त क्षेत्रों में स्थायी सुधार के कार्यक्रम के अन्तर्गत नौ सिंचाई की योजनायें स्वीकृत

की हैं जिन का अनुमानित खर्चा १५.८६ लाख रुपया है । राज्य सरकार को सूचित कर दिया गया था कि इन योजनाओं को चलाने के लिये केन्द्रीय आर्थिक सहायता ऋण के रूप में होगी, इस ऋण पर पहले पांच साल में कोई ब्याज नहीं लगेगा और ऋण छठे वर्ष से २५ बराबर की वार्षिक किस्तों में देना होगा, साथ ही साथ राज्य सरकार से प्रार्थना की गई थी कि यदि ये शर्तें उन्हें स्वीकार हों तो वे इन योजनाओं को आरम्भ कर दें । अभी तक कोई ऋण मंजूर नहीं किया गया है, यह तभी होगा जब कि राज्य सरकार से इस के लिये ऋण का प्रस्ताव आयागा ।

(ख) से (घ). आवश्यक सूचना का विवरण लोक सभा पटल पर रख दिया गया है ।  
[क्षेत्रिये परिशिष्ट ११, अनुबन्ध संख्या ७४ ]।

### National Discipline Scheme

1300-B. Shri Gadilingana Gowd:

Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that Government have sanctioned Rs. 30,000 for uniforms under the scheme for encouragement of discipline among students;

(b) the total amount spent so far on this Scheme;

(c) whether the Andhra Government have sent any proposal for a grant under the Scheme; and

(d) whether Government propose to place a copy of the Scheme on the Table of the Lok Sabha?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) No.

(b) In 1954-55 Rs. 81,000/- (Appx.), and In 1955-56 Rs. 98,500/- (Appx.) (Upto 31-8-55)

(c) No.

(d) A copy of the pilot Scheme is placed on the Table of the Lok Sabha. [Placed in Library. See No. S-377/55].